

SPECIAL BENCH

ITEM NO. 116

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

MA No. 3/2022,IA No. 265/2022 IN CP (IB) No. 353/ALD/2018

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th March,
2023, 02:30 pm**

NAME OF THE COMPANY	INDIABULLS HOUSING FINANCE PVT LTD V/S V.A. M. RESORTS AND HOTELS PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Tanmay Sadh, Adv.

: *For the Applicant in MA No. 3/2022*

ORDER

Ld. Counsel for the applicant present.

At request, let the matter be adjourned to 23rd March, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

13th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*